

(b) whether it is also a fact that teachers of these schools, are not getting even minimum wages; and

(c) if so, whether Right to Education Act can give specific relief on such matters for its proper implementation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) As per the information furnished by the Government of Assam, Mid Day Meal (MDM) and Free Text Books are being provided to the children studying in Government/Provincialised and financially assisted non-provincialised educational institutions (L.P. and Upper Primary Schools).

(b) In the provincialised schools, teachers are being paid salary by the State Government. The salaries of non-provincialised LP/ME/MV school teachers are not being paid by the State Government. However, a State Plan Scheme has been implemented for providing financial assistance to the recognized non-provincialised ME/MV schools and L.P. schools on the basis of seniority, need and performance.

(c) Under the Right of Children to Free and Compulsory Education Act (RTE), 2009, all children shall have the right to free & compulsory education in a neighbourhood school. The Act, inter-alia, provides that no child shall be liable to pay any fees, charge or expense which may prevent him/her from pursuing and completing elementary education. With regard to salary of teacher, the RTE Act provides that the salary and allowances payable to, and the terms and conditions of services of teachers shall be prescribed by the appropriate Government.

Opening of new Kendriya Vidyalayas in Orissa

1426. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of new Central Schools being opened in Eleventh Five Year Plan;

(b) whether it is a fact that 113 Central Schools are being opened in this financial year;

(c) the total number of new Kendriya Vidyalayas sanctioned for Orissa for the year 2010-11;

and

(d) whether a new Central school is being opened at Jajpur Road, District Jajpur, Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) 107 Kendriya Vidyalayas (KVs) have been approved for opening during the remaining part of the 11th Plan i.e. 2010-11 and 2011-12. Order for opening of 71 of these has been issued by Kendriya Vidyalaya Sangathan on 10.7.2010.

(c) and (d) 11 KVs have been sanctioned for opening during 2010-11 in the State of Orissa including a KV at Jajpur.

Mid-Day-Meal scheme in aided schools

1427. SHRI THOMAS SANGMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any instruction have been issued to the effect that Government aided schools, Education Guarantee Scheme (EGS) Alternative and Innovative Education (AIE)/Non-Formal Education (NFE) centres be covered under Mid-Day-Meal Scheme (MDMS);

(b) if so, the details thereof;

(c) the number of Government-aided schools, EGS/AIE/NFE centres;

(d) the number of Government aided schools, EGS/AIE/NFE centres that are providing a regular hot cooked meal;

(e) whether Government is aware of any gap in coverage; and

(f) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Instructions have been issued to cover all children studying in classes I-VIII in Government, Government aided and Local Body Schools, Education Guarantee Scheme (EGS) and Alternative and Innovative Education (AIE) centres including Madarsas and Maqtabas supported under SSA and schools being operated under the National Child Labour Project (NCLP) under the National Programme of Mid Day Meal in Schools (NP-MDMS).

(c) to (f) The Programme Approval Board (PAB) for Mid Day Meal Scheme for the year 2010-11 approved all 11,65,966 Government, Government aided and Local Body Schools, 82,111 EGS/AIE